

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3992  
ANSWERED ON:20.12.2005  
ANTI DUMPING DUTY  
Singh Shri Brij Bhushan Sharan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the names of drugs, chemicals and other products on which anti-dumping duty have been levied so far;
- (b) the rate of duties and the base price (CIF) which was taken into consideration for levying anti-dumping duty;
- (c) the drugs and other items on which anti-dumping duty was withdrawn/modified/allowed to continue after review;
- (d) whether any instance of irregularities in levy of anti-dumping duty have come to the notice of the Government; and
- (e) if so, the details thereof alongwith the action against the officials found responsible?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

- (a) to (c) List of products including drugs, chemicals etc. on which anti-dumping duty has been levied alongwith the range of duties/reference price and the status after review is given in Annexure-I.
- (d) No Sir.
- (e) Does not arise.

Annexure

ANTI-DUMPING CASES ON WHICH DUTY HAVE BEEN LEVIED

(As on 15.12.2005)  
Definitive duty imposed